

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No.118 of 2021 (SZ)**

D.Sakthivel,  
S/o.Devaraj,  
No.23, Main Road,  
Pavai Thanneerpandal Palaym,  
Periyasemur,  
Erode District-638 004  
Contact No: 98428 82088

...Applicant

**-Vs-**

The District Collector,  
Erode District, and 7 Others

...Respondents

**INDEX**

<b>S.No</b>	<b>Description</b>	<b>Page No.</b>
1.	<b>SUPPLEMENTARY REPORT FILED BY THE TAMIL NADU POLLUTION CONTROL BOARD IN RESPECT OF NGT O.A NO 118 OF 2021 (SZ)</b>	<b>1 - 4</b>

**Filed by  
Thiru. C. Kasirajan,  
Advocate,  
Chennai.**





**Supplementary Report submitted to Hon'ble NGT (SZ), Chennai in O. A. No. 118 of 2021 filed by Thiru. D. Sakthivel, Erode against the District Collector, Erode & Others in the matter of establishment of Road Side Petroleum Retail Outlet on Sathy to Erode Main Road in Survey No. 27/2, Periyasemur Village, Erode Taluk, Erode District**

Hon'ble National Green Tribunal, Southern Zone in its Order Dated: 09.06.2021 in O. A. No. 118 of 2021 filed by Thiru. D. Sakthivel, Erode against the District Collector, Erode & Others in the matter of establishment of Road Side Petroleum Retail Outlet on Sathy - Erode Main Road in Survey No. 27/2, Periyasemur Village, Erode Taluk, Erode District has appointed a Joint Committee with Tamil Nadu Pollution Control Board as Nodal Agency and directed to submit the Joint Committee's Report to the Hon'ble National Green Tribunal (SZ), Chennai. In this connection, The Joint Committee Report was submitted to the Board on 12.07.2021 so as to e-file the report to the Hon'ble NGT (SZ), Chennai

The Hon'ble National Green Tribunal, Southern Zone, Chennai in its subsequent Order Dated: 14.07.2021 in O. A. No. 118 of 2021 has stated the following among the other things:

*Para 5. However, we direct the official respondents who are members of the committee to serve a copy of the report to the counsel appearing for the applicant as well as the other respondents, so as to enable them to file their objections, if any, to the same. The parties are directed to complete the pleadings before the next hearing date on 10.08.2021.*

In this connection, 7<sup>th</sup> respondent, The Territory Manager, Bharat Petroleum Corporation Limited, Coimbatore has been requested to furnish whether the retail outlet has complied with the norms as prescribed by CPCB and to furnish the details of additional safety measures provided as prescribed by PESO in the Retail Outlet on Sathy to Erode Main Road in Survey No. 27/2, Periyasemur Village, Erode Taluk, Erode District vide District Environmental Engineer, TNPCB, Erode Letter Dated: 23.07.2021.

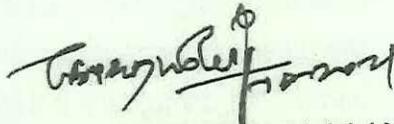
The Territory Manager (Retail), BPCL, Coimbatore vide his letter dated: 05.08.2021 has furnished the details of safety measures provided in the Petroleum Retail Outlet on Sathy to Erode Main Road in Survey No. 27/2, Periyasemur Village, Erode Taluk, Erode District (Copy Enclosed) and the safety measures provided as below:

- 1. Underground tanks are installed in masonry pits with RCC slab on top to arrest any leakages and contamination.*
- 2. Pipelines are laid in a trench to contain the spillage in case of any leakages.*
- 3. Mild Steel Seamless Pipelines provided with welded joints to prevent leakages.*

4. Tanks and pipelines are pressure tested & provided with protective coating to prevent corrosion as per industry standard practices.
5. Dispensing units are provided with the following safety fittings
  - a. Auto Cut Off Nozzles to prevent spillages during fuelling.
  - b. Breakaway coupling to avoid spillage in case the customer vehicle moves away during fuel dispensation.
  - c. Single/double plane swivel joints to ensure better positioning and avoid falling off of nozzles during fuelling.
  - d. Shear valves to cut the fuel flow from pipeline in case the dispensing units fall from its position due to accidental hits.
6. Submersible pumps are provided with mechanical leak detectors to identify & stop supply of product to the dispensers in case of any leakages in the pipelines.
7. Tanks are provided with Automatic Tank Gauging system integrated with Retail Automation to identify any possible leakages in the tanks.

Further, the 7<sup>th</sup> respondent, The Territory Manager, Bharat Petroleum Corporation Limited, Coimbatore has reported that the additional safety measures if any prescribed by PESO will be provided in the Retail Outlet.

Hence, the Supplementary Report of the Nodal Agency and the Joint Committee's Report Dated: 12.07.2021 are submitted to the Hon'ble National Green Tribunal (SZ), Chennai.



District Environmental Engineer (a/c) / Nodal Agency  
Tamil Nadu Pollution Control Board  
Erode

**Let us join hands to Beat Plastic Pollution!!!**

CBE-TNPCB ERODE

05.08.2021

To  
G. Udhaya Kumar, M.E. M.Tech  
District Environmental Engineer (a/c)  
Tamilnadu Pollution Control Board,  
Plot No. 815, SIDCO Industrial Estate  
Kalyanasundaram Street,  
Chennai Road, Erode - 638009

Sir,

Sub: TNPCB - Hon'ble NGT (SZ), Chennai in O. A. No. 118 of 2021 filed by Thiru. D. Sakthivel, Erode against the District Collector, Erode & Others in the matter of establishment of Road Side Petroleum Retail Outlet on Sathy to Erode Main Road in Survey No. 27/2, Periyasemur Village, Erode District - Details to be submitted -Regarding

Letter No:DEE/TNPCB/F.NGT (SZ) In O.A. No. 118 of 2021/2021 Dated: 23.07.2021

Ref: Hon'ble NGT (SZ) in O.A No. 118 of 2021 in its Order Dated: 09.06.2021 & 14.07.2021

This is with reference to the above mentioned subject and compliance to the CPCB guidelines issued vide memorandum vide B-13011/2019-20/AQM/10809 Dated: 07/01/2020 for setting up new petrol pump in compliance of the Hon'ble NGT Order Dated: 18/01/2019 in O.A.No. 86/2019: Gayanprakash@ Pappu Singh Vs GOI & Ors.

We wish to bring to your kind notice that the distance between our new retail outlet and Erode Hindu Kalvi Nilayam Matriculation Higher Secondary School is 36 meters and no high tension line passing over the retail outlet premises.

Since the distance between the school & retail outlet is less than 50 meters, we would implement additional safety measures as prescribed by PESO to comply with CPCB guidelines.

However we understand that PESO is yet to finalize such additional safety measures.

We undertake & assure you that we shall implement the additional safety measures as & when prescribed by PESO in such cases.

रावथूर पोस्ट, (मार्ग) इरुगुर, कोयंबटूर - 641103, ☎ कार्या : 0422-2205400, फॅक्स : 0422-2205444  
रजिस्टर्ड ऑफिस : भारत भवन, 4&6, करीमभोय रोड, बलार्ड एस्टेट, पोस्ट बॉक्स क्र. 688, मुंबई - 400 001.

Page 1 of 2

Ravathur (P.O.), Irugur (Via), Coimbatore - 641103, ☎ Oil: 0422-2205400, Fax: 0422-2205444  
Registered Office: Bharat Bhavan, 4&6, Currimbhoy Road, Ballard Estate, P.B. No. 688, Mumbai - 400 001.  
email: bharatpetroleum.in web: www.bharatpetroleum.in Corporate Identity No. L23220MH1952GOI008931

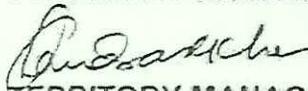
Scanned with CamScanner

Notwithstanding the above we also wish to inform you that the following safety measures are implemented at the subject retail outlet.

1. Underground tanks are installed in masonry pits with RCC slab on top to arrest any leakages and contamination.
2. Pipelines are laid in a trench to contain the spillage in case of any leakages.
3. Mild Steel Seamless pipelines provided with welded joints to prevent leakages.
4. Tanks and pipelines are pressure tested & provided with protective coating to prevent corrosion as per industry standard practices.
5. Dispensing units are provided with the following safety fittings
  - a. Auto Cut Off Nozzles to prevent spillages during fuelling.
  - b. Breakaway coupling to avoid spillage in case the customer vehicle moves away during fuel dispensation.
  - c. Single/double plane swivel joints to ensure better positioning and avoid falling off of nozzles during fuelling
  - d. Shear valves to cut the fuel flow from pipeline in case the dispensing units fall from its position due to accidental hits
6. Submersible pumps are provided with mechanical leak detectors to identify & stop supply of product to the dispensers in case of any leakages in the pipelines.
7. Tanks are provided with Automatic Tank Gauging system integrated with Retail Automation to identify any possible leakages in the tanks.

We assure you that all the additional safety measures as & when prescribed by PESO shall be complied with.

Yours Faithfully  
For Bharat Petroleum Corporation Limited.

  
TERRITORY MANAGER (RETAIL)  
COIMBATORE

**BEFORE THE NATIONAL GREEN  
TRIBUNAL SOUTHERN ZONE,  
CHENNAI.**

**Original Application No.118 of 2021  
(SZ)**

D.Sakthivel,  
S/o.Devaraj,  
No.23, Main Road,  
Pavai Thanneerpandal Palaym,  
Periyasemur,  
Erode District-638 004  
Contact No: 98428 82088

...Applicant

**-Vs-**

The District Collector,  
Erode District, and 7 Others

...Respondents

**SUPPLEMENTARY REPORT FILED  
BY THE TAMIL NADU POLLUTION  
CONTROL BOARD IN RESPECT OF  
NGT O.A NO 118 OF 2021 (SZ)**

**Advocate for Respondents:TNPCCB  
Thiru.C. Kasirajan,  
Advocate, Chennai.**

**Dated:09.08.2021.**

**Date of hearing on 10.08.2021.**

